

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 3283  
TO BE ANSWERED ON 16.12.2024**

**SOCIAL SECURITY BENEFITS BY ESIC**

**†3283. SHRI ALOK SHARMA:  
SHRI MANOJ TIWARI:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government provides any relief/benefits to unemployed workers of organised sector;**
- (b) if so, the details of the recent measures taken by the Government;**
- (c) whether the Government proposes CPI based inflation for giving compensation to ESIC beneficiaries for receiving permanent disability and dependent benefits;**
- (d) if so, the details thereof and if not, the reasons therefor;**
- (e) the details of employees in Madhya Pradesh taking advantage of ESIC facilities, district-wise;**
- (f) the details of the welfare schemes being run by the Government for the employees working in various sectors in Madhya Pradesh; and**
- (g) the total number/structure and future outline of ESIC hospitals in Madhya Pradesh?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) to (g): Employees' State Insurance Corporation (ESIC) provides Social Security to the employees working in factories / establishments with 10 or more employees in the districts notified by the Central Government. It is implemented in all the states including Madhya Pradesh. The employees of the factories / establishments drawing wages up to ₹21000/- per month (₹ 25,000/- for persons with disability) are covered under the ESI Act and are eligible to avail benefits. The district - wise number of Insured Persons as on 31.3.2024 in Madhya Pradesh is annexed.**

**Contd..2/-**

**Further, ESIC implements Rajiv Gandhi Shramik Kalyan Yojna (RGSKY) and Atal Beemit Vyakti Kalyan Yojana (ABVKY) to provide unemployment allowance to unemployed workers of organized sector. Under RGSKY, medical benefits as well as unemployment allowance are provided to the Insured Persons who becomes unemployed due to the closure of factory, retrenchment or 50% of disability (40% disability w.e.f. 17.01.2008) arising out of non-employment injury. Under the scheme, an unemployment allowance of 50% of the insured person's wages during 0-12 months and 25% of wages during 13-24 months are provided. Under ABVKY, one-time relief payment of up to 90 days at 50% of the insured person's wages are provided in case of unemployment subject to certain conditions of the scheme. ESI Corporation has extended the scheme till 30.06.2026. ESI Corporation has also enhanced Permanent Disablement Benefit (PDB) & Dependents' Benefit (DB) Rates with effect from 01.08.2022 in the cases where the employment injuries resulting in disablement or death occurred on or before 31.12.2021.**

**In Madhya Pradesh, at present, 07 ESI hospitals are functional out of which 02 are run by ESIC. ESIC has also accorded "in principle" approval for establishment of 03 new hospitals in Madhya Pradesh to cater to medical needs of ESI beneficiaries.**

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (g) OF LOK SABHA UNSTARRED QUESTION NO. 3283 FOR 16.12.2024 BY SHRI ALOK SHARMA AND SHRI MANOJ TIWARI REGARDING SOCIAL SECURITY BENEFITS BY ESIC**

**No. of insured persons, district – wise, in Madhya Pradesh as on 31.03.2024**

<b>Name of the District</b>	<b>No. of Insured Persons</b>
Agar	731
Alirajpur	1105
Ashok Nagar	881
Barwani	829
Bhind	22
Burhanpur	7095
Datia	11
Dewas	45676
Dhar	157743
Guna	4964
Gwalior	69910
Indore	363178
Jhabua	825
Khandwa (East Nimar)	3240
Khargone (West Nimar)	17550
Mandsaur	11364
Morena	9004
Neemuch	4277
Ratlam	22082
Shajapur	1917
Sheopur	1859
Shivpuri	730
Ujjain	28921
Anuppur	321
Balaghat	2321
Betul	854
Bhopal	231368
Chhatarpur	1176
Chhindwara	3839
Damoh	1060
Dindori	544
Harda	771
Hoshangabad	10224
Jabalpur	58225
Katni	10073
Mandla	387
Narsinghpur	1365
Panna	418
Raisen	52716
Rajgarh	585
Rewa	8564
Sagar	24747
Satna	25381
Sehore	6843
Seoni	788
Shahdol	5174
Sidhi	727
Singrauli	10261
Tikamgarh	1242
Umari	220
Vidisha	1534

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